

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: WEST DISTRICT: TIS HAZARI COURTS, DELHI

MODIFICATION IN LINK ROSTER OF JUDICIAL MAGISTRATES FIRST CLASS, WEST

Further to letter no. 01-09/DHC/Gaz.-IIB/G-8/SCI/2026 dated 02-01-2026 of Hon'ble High Court of Delhi, New Delhi for posting of officers of Delhi Judicial Service in the Registry of Hon'ble Supreme Court of India in diverted capacity, clause No. 12 of the earlier Link Roster of Judicial Magistrate First Class, West District, Delhi bearing No.3099-3152/CJM(West)/LR/2025 dated 24-11-2025 is hereby modified and it is ordered that Sh. Abhay Choudhary, I.d. Relieving JMFC/Civil Judge, West District, Delhi shall look after the work pertaining to applications for recording of Statement under Section 183 BNSS (U/s164 Cr. P.C.), TIP of accused/case property and applications for sampling under the NJPS Act of the courts whose names are mentioned in Column (4) in the table hereinunder with effect from 12-01-2026.

Sr. No.	Name of the I.d. Relieving JMFC /Civil Judge, West, THC, Delhi	Sitting Place of I.d. Relieving JMFC/Civil Judge, West, Delhi	Work of the court to be looked after by I.d. Relieving JMFC/Civil Judge, West, Delhi
(1)	(2)	(3)	(4)
01	Sh. Abhay Choudhary, I.d. Relieving JMFC/Civil Judge, West,	Room No. 109, 1 st Floor, Extension Block	1. Ms. Udit Jain Garg I.d. ACJM 2. Sh. Komal, I.d. JMFC-01 3. Ms. Komal Garg, I.d. JMFC-03 4. Sh. Ankur Panghal, I.d. JMFC-05 5. Sh. Gaurav Singal, I.d. JMFC-06 6. Sh. Vikas Madaan, I.d. JMFC-07 7. Vacant Court of I.d. JMFC-10 8. Ms. Moksha Bains, I.d. JMFC-11

Rest of the conditions shall remain unchanged in the earlier link roster of I.d. JMFC(s) West District, Delhi bearing No.3099-3152/CJM(West)/LR/2025 dated 24-11-2025.

VSUNDHARA AZAD
Chief Judicial Magistrate
West District, Delhi

No. 6.C. 114, CJM(West)/LR/2026

Dated, Delhi the 12-1-2026

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi
02. Through I.d. Principal District & Sessions Judge, (West), Delhi
03. The I.d. Principal District & Session., (HQ), Delhi
04. The I.d. Principal District & Sessions Judge all district Delhi/New Delhi
05. The I.d. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The I.d. Chief Judicial Magistrate, all District, Delhi/New Delhi,
07. The Addl. Chief Judicial Magistrate & all Judicial Magistrate First Class , West District, THC, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I.G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. The Admn. Officer(Judl), Hindi Deptt, R. No. 237, Tis Hazari Courts, Delhi
14. Law Officer, Tihar Jail, Delhi/New Delhi.
15. For Uploading on centralized web-site through JAYERS
16. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.
17. The Admn. Officer(Judl), Judicial Branch, General Branch, Care Taking Branch (West), THC, Delhi
18. The Reader to the court of undersigned.
19. The Cash Branch, West District, Tis Hazari Courts, Delhi.
20. P.S. to I.d. Principal District and Sessions , West District, Delhi
21. Office file.

VSUNDHARA AZAD
Chief Judicial Magistrate
West District, Delhi